DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)

Tuesday, 17th August 2010/ Shravan 26, 1932(Saka)

No. 39

2.00 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

NATIONAL SONG (VANDE MATARAM)

1.	2.03 PM	The House made obituary reference to the Shri Shiv Charan Gupta, Member of First Delhi Legislative Assembly (1952-56) and Member of Parliament and observed two minutes silence as a mark of respect for the departed soul.
2.	2.09 PM	Prof. Vijay Kumar Malhotra, Leader of Opposition desired to know about the fate of his adjournment Motion given under rule-59 regarding Commonwealth Games in Delhi. Other Members of Bhartiya Janta Party stood up their seats and raised the issue of Commonwealth Games and raised slogans & disturbed the proceedings of the House.
3.	2.14 PM	The Chair named the following Members of the Bhartiya Janta Party: 1. Shri Ramesh Bidhuri 2. Dr.S.C.L. Gupta 3. Shri Kulwant Rana 4. Shri Manoj Kumar
4.	2.16 PM	Starred Question No. 1 was asked and replied.
5.	2.20 PM	Due to continued disturbance in the proceedings; the Chair
		adjourned the House for twenty minutes.
6.	2.40 PM	House reassembled.
		Hon'ble Speaker in Chair.
7.	2.41 PM	The Chair ruled that under Rule-61 (6) of the Rules of Procedure and Conduct of Business of the Assembly and also as mentioned in the Practice & Procedure of Parliament by Kaul & Shakdher – "the motion shall not anticipate a matter,"
		which has been already fixed for consideration. As the issue of Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion.
8.	2.46 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question
		Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table.
8. 9.	2.46 PM 2.47 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair
9.	2.47 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes.
		Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes. House reassembled.
9. 10.	2.47 PM 3.02 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes. House reassembled. Hon'ble Speaker in Chair.
9.	2.47 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes. House reassembled. Hon'ble Speaker in Chair. The matters of following Members under Rule 280, listed
9. 10.	2.47 PM 3.02 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes. House reassembled. Hon'ble Speaker in Chair. The matters of following Members under Rule 280, listed for today treated as read:
9. 10.	2.47 PM 3.02 PM	Commonwealth Games was already listed for discussion under Rule-55, the Hon'ble Speaker did not give his consent to the Motion. Starred Question No. 3 & 5 were asked and replied. Replies to Starred Question No. 2, 4 & 6 to 20 and Un-starred Question No. 1 to 70 were placed on the table. Due to continued disturbance in the proceedings; the Chair adjourned the House for fifteen minutes. House reassembled. Hon'ble Speaker in Chair. The matters of following Members under Rule 280, listed

1. Shri Asif Mohammad Khan

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- 2. Shri Mohan Singh Bisht
- 3. Shri Jai Bhagwan Aggarwal
- 4. Shri Sat Prakash Rana
- 5. Shri Manoj Kumar
- 6. Shri Sunil Kumar Vaidya
- 7. Shri O.P.Babber
- 8. Shri Veer Singh Dhingan
- 9. Shri Sahab Singh Chauhan
- 10. Ch. Surender Kumar

12. 3.05 PM **Presentation of Reports:**

- 1. Shri Kanwar Karan Singh presented the Fifth Report of Business Advisory Committee.
- 2. Shri Jai Bhagwan Aggarwal presented the Fifth Report of Committee on Private Members Bills & Resolutions.

13. 3.07 PM Papers laid on the Table:

1.Shri Arvinder Singh Lovely, Minister of Gurdwara **Election** laid the copies of following notifications (English-Hindi Version):

- (i) No.F(1)/62/DGE/2008(I)/1694 dated 28.07.2010
- (ii) No.F(1)/62/DGE/2008(II)/1695 dated 28.07.2010
- (iii) No.F(1)/62/DGE/2008(III)/1696 dated 28.07.2010
- (iv) No.F(1)/62/DGE/2008(IV)/1697 dated 28.07.2010
- 2. **Shri Raj Kumar Chauhan, Minister of Development** laid the copies of following notifications:
 - (i) Notification No.F.8/23/2010-DAM/MR/3340 dated 28.06.2010 regarding extension of the term of Chairman and Vice-Chairman of APMC(MNI) Azadpur.
 - (ii) Notification No. F.8/23/2010-DAM/MR/3366 dated 28.06.2010 regarding extension of the term of the APMC Shahdara, APMC/Flower Market Mehrauli, APMC/Khoya Mawa, APMC Keshopur, APMC Najafgarh and APMC Narela.
- 3. Shri Arvinder Singh Lovely, Minister of Transport laid the copies of following notifications:
 - (i) Notification no.6/Secy./STA/2010/439 dated 02-06-2010 regarding delegation of powers of STAT.
 - (ii) Notification no. 19(52)/Tpt./Sectt./2010/2502 dated 09-06-2010 regarding increase in the rates of Road Tax of private vehicles.
 - (iii) Notification no. 23(488)/Tpt./Ops./2010/21468 dated 23-06-2010 regarding revision of fares of autos and taxis.

14. 3.09 PM Short Duration Discussion:

Prof. Vijay Kumar Malhotra initiated discussion on preparation of Commonwealth Games.

The following Members participated in the debate:

2. Shri Sahab Singh Chauhan

15.	4.00 PM	House adjourned for tea-break.
16.	4.32 PM	House reassembled.
		Hon'ble Speaker in Chair.
17.	4.33 PM	Discussion contd
		3. Shri Subhash Chopra
		4. Shri Rajesh Lilothia
		5. Dr. Harshvardhan
		6. Shri Anil Bhardwaj
18.	5.53 PM	Hon'ble Speaker stated that due to shortage of time he would not be able to allow all the Members to participate in discussion and requested the Development Minister to reply the debate.
		Shri Karan Singh Tanwar, stood up his seat and disturbed the proceedings of the House. He did not take his seat in spite of repeated request of Hon'ble Speaker. Hon'ble Speaker named Shri Karan Singh Tanwar.
		Dr. Harshvardhan and other Members of Bhartiya Janta Party
10	5 50 D) 6	walked out of the House.
19.	5.58 PM	Shri Raj Kumar Chauhan, Minister of Development replied to the debate.
20.	6.15 PM	House adjourned upto 2.00 PM on 18 th August 2010.

Delhi
17th August, 2010

P.N. Mishra
Secretary